

II. A Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at I (i) above.

[Placed in Library. See No. LT-1504/77 for I and II.]

I. Report (1975-76) and Accounts of the Bharat Dynamics Limited, Hyderabad and Related Paper

II. Report (1975-76) and Accounts of the Bharat Earth Movers Limited, Bangalore and Related Paper

III. Report (1975-76) and Accounts of the Praga Tools Limited, Secunderabad and Related Paper

IV. Report (1976-77) and Accounts of the Goa Shipyard Limited Vasco-De-Gama and Related Paper

V. Report (1976-77) and Accounts of Mishra Dhatu Nigam Limited, Hyderabad and Related Paper

VI. Report (1976-77) and Accounts of the Mazagon Dock Limited, Bombay and Related Papers

DR. RAM KRIPAL SINHA: Sir, on behalf of Prof. Sher Singh, I beg to lay on the Table, under sub-Section (1) of section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the following papers:—

(i) Sixth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1496/77.]

(ii) Twelfth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1975-76 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1506/77].

(iii) Thirty-second Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of

the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1494/77].

(iv) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-de-Gama, for the year 1976-77 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1497/77].

(v) Third Annual Report and Accounts of Mishra Dhatu Nigam Limited, Hyderabad, for the year 1976-77, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1495/77].

(vi) Forty-fourth Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library See No. LT-1498/77].

(vii) Statements by Government accepting the Reports mentioned at (i) to (vi) above. [Placed in Library. See No. LT-1498/77].

Report on National Juridicare Equal Justice-Social Justice (Bhagwati Committee Report) and Related Paper

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह) : श्रीमान्, मैं निम्नलिखित पत्र आपकी ग्राह्या से सभा पटल पर रखता हूँ :

(i) राष्ट्रीय जूरीडिकीयर, न्याय (सामाजिक), न्याय सम्बन्धी प्रतिवेदन (भगवती समिति का प्रतिवेदन) ।

(ii) उपरोक्त (i) में उल्लिखित प्रतिवेदन के हिन्दी पाठ के साथ-साथ सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला एक विवरण (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT-1501/77 for (i) and (ii)].